

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIFUR BENCH, JAIPUR.

CP 2/95 in OA 622/93

Date of order 22.5.95

Rajesh Kumar Sharma Son of Shri Kailash Chand Sharma
aged 30 years, resident of C/o Ram Avtaar Sharma,
Plot No. 5, Nagar Parishad Colony, Kanwar Nagar, Jaipur.

... Petitioner

VERSUS

1. Shri Shekhar Kapoor,
Director General, Doordarshan Kendra,
Mandi House, New Delhi.
2. Smt. Vimla Mittal,
Director, Doordarshan Kendra,
Jhalana Doongri, Jaipur.

... Respondents.

CO RAM

Hon'ble Mr. Gopal Krishna, Vice Chairman.
Hon'ble Mr. O.P. Sharma, Member (Administrative)

For the Petitioner ... Mr. S.K. Jain
For the Respondents ... Mr. S.S. Hassan

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN.

Petitioner Rajesh Kumar Sharma has filed this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, stating therein that the respondents have committed contempt of this Tribunal's order in OA no. 622/93 dated 25.7.94 in so far as they have not considered the petitioner's case in the light of the provisions of the Industrial Disputes Act, 1947, as per the directions of the Tribunal. It is expected from the Government, which is employer a model to consider the petitioner's case as per the direction of the Tribunal in all fairness to him. It is obvious from the reply of the respondents that they have considered the case of the petitioner in terms of the directions of the Tribunal and they/unequivocally stated that the services of the petitioner shall be regularised.

as per his seniority, subject to availability of the posts under the scheme framed by the Doordarshan as well as in terms of the contained provisions/in Section 25 B(2)(a) of the Industrial Disputes Act, 1947. The answering respondent no. 2 has also tendered his unconditional and unqualified apology in case there is any contempt committed by her. In the circumstances, we find that no contempt has been made out. This Contempt Petition is, therefore, dismissed. Notices issued are hereby discharged.

(O.P. SHARMA)
MEMBER (A)

Gopala Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN